

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

INDEX

S.N O	PARTICULARS	PAGE NO.
1.	COMPLIANCE REPORT FILED ON BEHALF OF DISTRICT MAGISTRATE ChANDAULI, U.P. IN COMPLIANCE TO THE ORDER DATED 20.01.2025 ALONGWITH THE SUPPORTING AFFIDAVIT.	3-15
2.	<u>ANNEXURE-1.</u> Letter from Project Manager, GPCU, UP Jal Nigam (Rural), Varanasi, dated 31.01.2025 , regarding the status of tapped/untapped/partially tapped drains and sewage treatment plants (STPs).	16
3.	<u>ANNEXURE-2.</u> Letter from Regional Officer, Uttar Pradesh Pollution Control Board (UPPCB), Varanasi (Letter No. 2360/OA No. 200/2014/2024-25, dated 04.02.2025), providing details on drain tapping status and STP connectivity.	17-21
4.	<u>ANNEXURE-3.</u> Letter from Executive Officer, Nagar Palika Parishad, Pt. Deendayal Upadhyay Nagar (dated 11.02.2025), regarding bioremediation measures for untapped drains flowing into the Ganga.	22

5.	<u>ANNEXURE-4.</u> Letter from Executive Officer, Nagar Palika Parishad, Pt. Deendayal Upadhyay Nagar (Letter No. 488/AA/NPP PDDUN/2024-25, dated 05.02.2025), confirming that there is no legacy waste in Chandauli district.	23
6.	<u>ANNEXURE-5.</u> Letter from Executive Officer, Nagar Palika Parishad, Pt. Deendayal Upadhyay Nagar (Letter No. 493/AA/NPP PDDUN/2024-25, dated 10.02.2025), regarding construction work of MSW Plant and C&D collection center in Chandauli district.	24
7.	<u>ANNEXURE-6.</u> Letter from District Mining Officer, Chandauli (Letter No. 196/Tees-Upkhanij/2025, dated 04.02.2025), detailing the status of mining activities in the district.	25
8.	<u>ANNEXURE-7.</u> Letter from Executive Engineer, Bandhi Division, Varanasi (dated 05.02.2025), regarding flood plain zone regulation and demarcation in Chandauli.	26

THROUGH

Priyanka...

Date: 13.02.2025
Place: New Delhi

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AFFIDAVIT ON BEHALF OF DISTRICT MAGISTRATE CHANDAULI, U.P. IN COMPLIANCE TO THE ORDER DATED 20.01.2025 ALONGWITH THE SUPPORTING AFFIDAVIT.

MOST RESPECTFULLY SHOWETH

1. That in the matter of Original Application No. 200/2014 (I.A. No. 340/2022, MA. Nos.872/2018, 875/2014 & 480/2018), the Hon'ble National Green Tribunal (NGT) passed an order on **20.01.2025** directing the State of Uttar Pradesh to provide comprehensive timelines and status reports regarding the tapping of drains, setting up of Sewage Treatment Plants (STPs), and ensuring that no untreated sewage is discharged into rivers. The Hon'ble Tribunal further instructed the Chief Secretary, State of UP, to file an affidavit with specific tabulated details and also sought responses for multiple districts, including Chandauli. The relevant excerpts are as follows:

“...7. Learned Counsel for the applicant referring to Annexure-2 of the report of CPCB has submitted that several untapped drains exist in different cities and, therefore, the State must disclose the timeline for tapping these drains and for setting up the STPs for treating the sewage from these drains. Hence, we require the Chief Secretary, State of UP to file the affidavit disclosing the information relating to each of the drains in different districts, sewage generated from it, the STP to which it is proposed to be connected, the timeline for making the STP functional, funds which are available, identification and allotment of land for setting up the STP. Let this information be provided in the following tabulated form.-”

Name of Drain	District/Town or	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ STP to which the drain is proposed to be connected after tapping	LAND/ Status of Land allotted for STP	FUND/ Status of funds provided for the STP	Timeline for making the STP functional	Timeline for Completing the household connectivity to that STP
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2. Though, an affidavit on behalf of the Chief Secretary, State of UP in pursuance to the order dated 06.11.2024 has been filed but above details relating to the drains have not been disclosed.

3. Learned AAG appearing for the State of UP submits that information has been collected, and ground verification of the information concerning the drains and their trapping and discharge of untreated sewage in the river is under verification.

4. Learned Counsel for the applicant submits that she has filed submissions on 18.01.2025. Submissions have not come on record. She has submitted that in the said submissions it has been disclosed that in the year 2024, there was zero progress in all the districts of the State of UP with respect to sewage treatment, bio-medical waste,

municipal solid waste, legacy waste, industries versus hazardous waste. She submits that a copy thereof has been supplied to Counsel for the State of UP who will have an opportunity to response to the same within two weeks.

5. Learned Counsel for the applicant has also submitted that atleast for districts Kanpur Nagar, Fatehpur, Varanasi, Mirzapur, Ghazipur, Balia, Sambhal, Meerut and Baghpat, Chandauli, State of UP should file response as directed by order dated 06.11.2024 and disclose the complete details relating to existing drains their tapping/untapping STPS treating the discharge from these drains and discharge of untreated sewage in the river from the drains. Let this affidavit be filed by the State of UP within a period of two weeks.

6. Having regard to the issue involved in the matter the Head of the UP State Ganga Committee is directed to remain virtually present to assist the Tribunal on the next date of hearing.

7. List on 17.02.2025.”

STATUS OF DRAINS, TAPPING STATUS, SEWAGE TREATMENT PLANTS

2. It is pertinent to note that the **Project Manager, GPCU, UP Jai Nigam (Rural), Varanasi (vide letter dated 31.01.2025)** and Regional Officer, **Uttar Pradesh Pollution Control Board, Varanasi (vide letter no. 2360/OA no. 200/2014/2024-25, dated 04.02.2025)** have informed that the status of tapped/untapped/partially tapped drains and sewage treatment plants (STPs), along with details such as each STP's catchment area, network area, and sewer line household connectivity, is summarized in tabular form (below). The letters of UPJN (Rural), UPPCB, Varanasi are filed herewith and marked as **Annexure No. 1 and 2.**

STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS

3. Below is the **complete tabular data** enumerating each drain in Chandauli (Ganga sides), specifying whether it is tapped, untapped, or partially tapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any), the timeline, and land/funding details (where applicable).

S. No	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP	LAND	FUND	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP		
1	Railway Nala	Chandauli	Untapped	22.82	The drain is proposed to be tapped to proposed 45 MLD STP at Rauna under Namami Gange program. The drain is currently being bioremediated/phytoremediated by PDDUN Nagar Palika	Land earmarked at Rauna	Construction of 45 MLD STP at Vill. Rauna. Approval of Project granted by NMCG on 22-01-2025 AAE&S issued on 22-01-2025. Tender process underway.	24 Months after tendering	There is no Sewer Line under Municipal Corporation parishad (NAGAR PALIKA) Pandit Deendayal Upadhyay Nagar JanpadChandauli Limits.at present there is no Action plan for new sewer line. The current project only ensure tapping of the drain. Separate DPR for Household-to-household connection for city is being prepared.
2	Ganda Nala	Chandauli	Untapped	9.19	The drain is proposed to be tapped to proposed 45 MLD STP at Rauna under Namami Gange program. The	Land earmarked at Rauna	Construction of 45 MLD STP at Vill. Rauna. Approval of Project granted by NMCG on	24 Months after tendering	There is no Sewer Line under Municipal Corporation parishad (NAGAR PALIKA) Pandit Deendayal Upadhyay Nagar JanpadChandauli Limits.at present there is no Action

					drain is currently being bioremediated/phytoremediated by PDDUN Nagar Palika		22-01-2025 AAE&S issued on 22-01-2025 Tender process underway.		plan for new sewer line. The current project only ensurestapping of the drain. Separate DPR for Household to household connection for city is being prepared.
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(Elaboration: The above table shows that the drains leading to the Ganga rivers in Chandauli are untapped. The drain is proposed to be tapped to proposed 45 MLD STP at Rauna under Namami Gange program. The drain is currently being bioremediated/phytoremediated by PDDUN Nagar Palika)

SUMMARY OF TAPPING STATUS

4. Below is a summarized overview of the number of drains, their tapping status, and the corresponding sewage loads (in MLD). **This also accounts for the quantum of sewage treated from partially tapped drains, which means that untreated sewage from partially tapped drains is also included in the “untreated” category** in order to present an accurate picture:

S. No	District	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain (MLD)	Total Untreated Sewage of partially tapped drains	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Total Treated %	Total Untreated %	Remark
1	Chandauli	2	0	0	0	0	2	32.01	0	32.01	0.0	100	Construction of 45 MLD STP at Rauna is sanctioned. Currently tendering is underway and

(Elaboration: There is no STPs in Chandauli. Construction of 45 MLD STP at Rauna is sanctioned. Currently tendering is underway and project will be completed within 24 Months after tendering.)

S. No	District	STP	Capacity (MLD)	Utilization Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&C norms dated 13.10.2027	Remark
1	Chandauli	Rauna	45	0	Sanctioned Under Namami Gange Program. Currently under tendering	2	Not Applicable	Not Applicable	Project under tendering

REPORT ON LEGACY WASTE STATUS IN CHANDAULI

8. That it is respectfully submitted that the Executive Officer, Nagar Palika Parishad, Pt. Deendayal Upadhyay Nagar (vide letter No. **488/AA/NPP PDDUN/2024-25, dated 05.02.2025**) has submitted relevant information concerning **legacy waste**. There is no legacy waste in Nagar Palika Parishad, Pt. Deendayal Upadhyay Nagar, Chandauli. **Annexure No. 4.**

District	Municipal Solid Waste (TPD)		C&D Waste (T)		Legacy Waste (TPD)	
	Generation	Treatment	Generation	Treatment	Total Quantity	Treatment Quantity
CHANDAULI	Na	Na	3.00	3.00	0.00	0.00

(Elaboration: Nagar Palika collects the C and D waste and sends it to the collection point built at M.R.F. Centre. When required, it is used in the work of the municipality. Capacity of collection point for C&D waste is 6 tons. Pt. DDU Nagar Chandauli has MSW Plant Capacity 50 TPD on village SalempurSakaldiha Road which is under construction and the work is in progress. There is no legacy waste in Nagar Palika Parishad, Pt. Deendayal Upadhayay Nagar, Chandauli.)

STATUS OF SOLID WASTE PROCESSING PLANT OPERATED BY CHANDAULI NAGAR PALIKA

9. That it is respectfully submitted that the Executive Officer, Nagar Palika Parishad, Pt. Deendayal Upadhayay Nagar (Letter No. 493/AA/NPP PDDUN/2024-25, dated **10.02.2025**) has submitted relevant information regarding construction work of MSW Plant and C&D collection center in Chandauli district. **Annexure No. 5.** Below are details of the solid waste processing facilities in Chandauli Nagar Palika:

S.No.	Plant Site	Facilities	Installed Capacity	Remarks
1	Salempur, sakaldiha road	MRF center	05 TPD	
2		C & D collection center	06 Ton	
3		MSW PLANT	-	50 TPD capacity of MSW plant construction work is in progress

(Elaboration: The Municipal Corporation runs a Materials Recovery Facility with a capacity of 05 TPD, a C&D collection center capacity of 06 ton, and MSW plant of 50 TPD capacity construction work is in progress.)

REPORT OF MINING IN CHANDAULI

10. The letters of District Mining Officer, Chandauli (vide letter No. **196/Tees-Upkhanij/2025, dated 04.02.2025**), filed herewith and marked as **Annexure No. 6**, indicate the following details on mining activities in Chandauli:

District	No. of Mines	Nature of Mines	Name & Address of Mining Lease	Status of E Environment Clearance by SEIAA	Status of Consent to Operate (CTO) certificate	Status of Mining activities (Operation/Not operational)
Chandauli	--	--	--	--	--	--

(Elaboration: At present, no mining lease/mining permit for sand/gravel is operational in Chandauli district.)

REPORT OF REGULATION OF FLOOD PLAIN ZONE IN CHANDAULI

11. The letters of **Executive Engineer, Bandhi Division, Varanasi** (vide letter dated **05.02.2025**) is filed herewith and marked as **Annexure No. — 7**. The following tabulation summarizes the **flood plain zone** regulation and demarcation in Chandauli:

Area / Towns	River	Flood Plain Zone Notification	Demarcation	Encroachment Removal Status	Timeline
Chandauli	Ganga	—	—	—	—

(Elaboration: The work of demarcating the flood plain zone of Ganga river in JanpadChandauli is being done by the National Institute of Water Research NIH Roorki Uttarakhand. The work is in progress. The work of demarcation after designation of flood plain zone of Ganga river will be done by Irrigation and Water Resources Department.)

BIOMEDICAL WASTE MANAGEMENT

12. Status of Health Care Facilities, Biomedical Waste generation, and Common BioMedical Waste Treatment Facilities (CBWTF) in Chandauliis given in tabular form below. The **Regional Officer, UPPCB CHANDAULI** (vide letter No2360/OA no. 200/2014/2024-25, dated 04.02.2025) has provided these details (filed herewith and marked as **Annexure No.2**):

Action Points	Situation/Gaps	Status
Biomedical Waste	No. of Health Care Facilities	501 (298 Bedded + 203Non-bedded)
	No. of Beds	4754
	Total BMW Generated	1372.5 Kg/Day
Additional Data Needs	Hazardous waste points; generation (TPA)	-
	Total BMW treated (TPA)	-
	Total Untreated BMW (TPA)	Nil
	No. of CBWTF members	-

Action Points	Situation/Gaps	Status
	No. of CBWTF in district	1- M/s CPC Power India Pvt. Ltd, 310, Mohan Sarai, Varanasi, 2- M/s Sangam MediservePvrt Ltd, Vill- Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli 4- M/s Royal Pollution Control Services , Sadivahi, sultanpur
	Illegal disposal sites / sources	None
Action Points	Situation/Gaps	Status
Biomedical Waste	No. of Health Care Facilities	501 (298 Bedded + 203 non-bedded)

(Elaboration: There are **501** healthcare facilities in total, comprising **298 bedded** and **203 non-bedded**. The daily Biomedical Waste (BMW) generation is **1372.5 kg**. Four common treatment facilities (CBWTFs) serve the district, and **no illegal biomedical waste disposal sites** have been identified.)

13. In light of the above submissions and ongoing compliance efforts, it is humbly submitted that all the concerned authorities—including the departments overseeing the sewage treatment, municipal solid waste management, biomedical waste management, and flood plain demarcation—are collectively striving to fulfill the directions of the Hon'ble National Green Tribunal. All measures and action plans, as detailed herein, reflect the commitment to environmental conservation and public health protection.

14. Furthermore, the **District Magistrate**, Chandauli, stands ever vigilant and proactive, ensuring that the directives issued by the Hon'ble NGT are strictly implemented without delay or dilution. The District Administration remains on its toes to undertake all necessary steps for the **betterment of the environment** and the **welfare of society**, thus upholding the spirit and purpose of the Hon'ble Tribunal's orders.

THROUGH



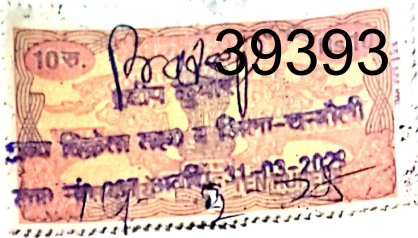
Date: 13.02.2025
Place: New Delhi

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ADVOCATE

Counsel for STATE, Uttar Pradesh

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E-mail: advpriyankaswami@gmail.com



BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

S.N. 1278 YEAR 2025

Original Application No. 200/2014 (I.A. No. 340/2022, M.A. Nos. 872/2018, 875/2014 & 480/2018)

M.C. Mehta Applicant
Union of India & Ors. Versus Respondent(s)

AFFIDAVIT

I, NIKHIL TIKARAM FUNDE aged about 35 years s/o TIKARAM FUNDE is presently posted as District Magistrate Chandauli, having office at Collectorate, Chandauli.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit as District Magistrate Chandauli before this Tribunal.
2. That the accompanying Affidavit has been drafted by our counsel upon my instructions.

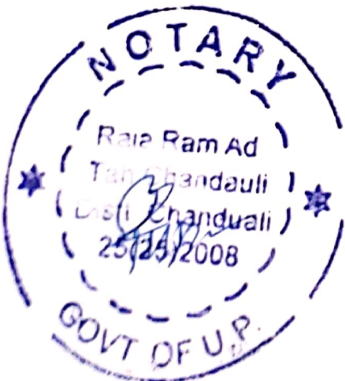
That the contents of the accompanying Affidavit are true and correct and the knowledge has been derived from official records and nothing material has been concealed therefrom.

[Signature]
14/12/25
DEPONENT

VERIFICATION

Verified on solemn affirmation at Chandauli on this 14th day of February 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

[Signature]
14/12/25
DEPONENT



Obtained by Deponent before me and Cancelled by Advocate
Mr. *[Signature]*
Raja Rani Advocate
Notary Govt. of U.P. Chandauli

MC MEHTA vs. UOI

OA. No. 200 OF 2014

STATE OF UTTAR PRADESH

DISTRICT NAME- CHANDAULI

The information be provided in the following tabulated form:

Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharge from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Railway Nala	Chandauli/ Pt. DDU Nagar	Untapped	22.82 MLD	45 MLD STP Rauna (Proposed)	Pending	AA&ES issued on dt. 22-01- 2025	24 Month after Land allotment and Tendering	N/A
Ganda Nala	Chandauli/ Pt. DDU Nagar	Untapped	9.19 MLD					

[Signature]
31-01-25

परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, वाराणसी
UTTAR PRADESH POLLUTION CONTROL BOARD, VARANASI



संदर्भ सं./Ref.No. 2360/अ.ए.ए. सं. 200/2014/24-25

दिनांक/Date: 04.02.25

सेवा में,

प्रभागीय वनाधिकारी
काशी वन्य जीव प्रभाग,
रामनगर, वाराणसी।

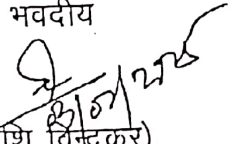
विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 20.01.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं0-3044/29-1, 2024-25, रामनगर, दिनांक 30.01.2025 का संदर्भ ग्रहण करने का कष्ट करें। मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 20.01.2025 के अनुपालन में इस कार्यालय से सम्बन्धित हस्ताक्षरित सूचनाएं चाही गयी है। तत्क्रम में इस कार्यालय से सम्बन्धित सूचनार्ये निर्धारित प्रारूप पर हस्ताक्षरित प्रति पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।

भवदीय


(शशि विन्दकर)
क्षेत्रीय अधिकारी

पृ0सं0 एवं दिनांक : उपरोक्त।

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी (वृत्त-6/2), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/		Timeline for making the STP functional	Completing the household connectivity to	
					LAND/	FUND			
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP		
	I	II	III	IV	V		VI	VII	
Chandauli	Ghuraha Drain	Chandauli	Untapped	15MLD	STP has not been proposed 45 MLD STP	Concerned to Jal Nigam	Concerned to Jal Nigam	Concerned to Jal Nigam	Concerned to Jal Nigam
	Ganda Drain	Chandauli	Untapped	8.26 MLD					
	Railway Drain	Chandauli	Untapped	21.07 MLD					

D: Report of the Appellant

District	Sewage	Industries/HZ W	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation /E-Flow	Mining	
Chandauli		Total Number of Hazardous Waste generating Industries - 17 Industries, Total waste Generation- 771.41 MT/Annum (Disposed by TSDFs) 1. Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste	Total Number of Health Care Facilities(HCFs)-501, Total waste Generation-1372.5 (treated by CBWTF) 1- M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi, 2- M/s Sangam Mediserve Pvt Ltd, Vill Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli 4- M/s Royal Pollution Control Services, Sadivahi,	Information to be provided by Urban Development Department	Information to be provided by Urban Development Department	Information to be provided by Urban Development Department	Information to be provided by Irrigation Department	Information to be provided by Mining Department/ Minor Mineral Department	DGC to coordinate within district to obtain this information

Kaulik
03/02/25
JRF

H. Ven
03/02/25

K. Vish
02/02/25
J.E

03/2/25

AK

	This information should include annual generation (TPA) and treatment achieved, along with name of Treatment	This information should include annual generation (TPA) and treatment achieved, along with name of Treatment Facility	This information should include annual generation (TPD) and treatment achieved, along with name of Treatment Facility	This information should include total legacy waste (Tonne) and treatment achieved.	This should include No of Hotels, Total Waste Generated in KG per Day and total waste collected and treated	This should include current status of Flood Plain Zonation and E-Flow notification	This may include No of Mines, Nature of Mines and if there is no mining it should be mentioned.
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E. CPCB Report

District	River	No of Drains mentioned in CPCPB report	Discharge (MLD)	BOD Load (TPD)	Fapped Drains	Interim Measures Adopted	Domestic	Mixed
Varanasi	Ganga							
	As per DGC							
	Varuna							
	As per DGC							
Total	As per CPCB							
	As per DGC							

F. Water Quality of River Ganga as per CPCB (as per UPPCB Report under NWMP December 2024)

District	Location	Date of Sample Collection and testing	pH	DO (mg/L)	BOD (mg/L)	FC (MPN/100 ml)	Faecal Streptococci (FS) MPN/100 ml
Criteria	Median Values	Primary Water Quality Criteria Notified for	6.5-8.5	≥5mg/L	≤3mg/L	≤2500 MPN/100 ml	≤500 MPN/100 ml
Location	River Ganga Before confluence River Gomti at	16-12-2024	7.95	8.0	3.2	4900	2000

Kankal
03/02/2025
JAF

03/02/25

Kankal
02/02/2025
J.E

03/02/25
SA

03/02/25
S.A

D: Report of the Appellant

District	Sewage	Industries/HZW	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation /E-Flow	Mining
Chandauli		Total Number of Hazardous Waste generating Industries - 17 Industries, Total waste Generation-771.41 MT/Annum (Disposed by TSDFs) 1. Bharat oil & Waste Management Ltd. Gata no-672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project, Kanpur Dehat	Total Number of Health Care Facilities (HCFS)-501, Total waste Generation-1372.5 (treated by CBWTF) 1- M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi, 2- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli 4- M/s Royal Pollution Control Services, Sadivahl, Sultanpur	Information to be provided by Urban Development Department	Information to be provided by Urban Development Department	Information to be provided by Urban Development Department	Information to be provided by Irrigation Department	Information to be provided by Mining Department/Mineral Department
		This information should include annual generation (TPA) and treatment achieved, along with name of Treatment Facility	This information should include annual generation (TPA) and treatment achieved, along with name of Treatment Facility	This information should include annual generation (TPD) and treatment achieved, along with name of Treatment Facility	This information should include total legacy waste (Tonne) and treatment achieved.	This should include No of Hotels, Total Waste Generated in KG per Day and total waste collected and treated	This should include current status of Flood Plain Zonation and E-Flow notification	This may include No of Mines, Nature of Mines and if there is no mining it should be mentioned.

DGC to coordinate within district to obtain this information

E. CPCB Report

District	River	No of Drains mentioned in CPCB report	Discharge (MLD)	BOD Load (TPD)	Tapped Drains	Interim Measures Adopted	Domestic	Mixed
Varanasi	Ganga							
	As per DGC							
	Varuna							
	As per DGC							
Total	As per UPPCB	3	47.33	0.002607	0	2 (Bioremediation)	2	1
	As per DGC							

F. Water Quality of River Ganga as per CPCB (as per UPPCB Report under NWMP December 2024)

District	Location	Date of Sample Collection and testing	pH	DO (mg/L)	BOD (mg/L)	FC (MPN/100 ml)	Faecal Streptococci (FS) MPN/100 ml
Criteria	Median Values	Primary Water Quality Criteria Notified for Outdoor Bathing	6.5-8.5	≥5mg/L	≤3mg/L	≤2500 MPN/100 ml	≤500 MPN/100 ml
Location	River Ganga Upstream	16-12-2024	8.24	8.8	2.3	460	340
	River Ganga Before confluence River Gomti at Balua Ghat bridge	16-12-2024	7.95	8.0	3.2	4900	2000

Kaushik
07.02.24

07-2-24
S.A.

District	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/ Status of Land allotted for STP	LAND/ Status of Land allotted for STP	FUND Status of funds provided for the STP	Timeline for making the STP	Timeline for completing the household
	I	II	III	IV	V			VI	VII
Chandauli	Ghuraha Drain	Chandauli	Untapped	15MLD	STP has not been proposed	Concerned to Jal Nigam	Concerned to Jal Nigam	Concerned to Jal Nigam	Concerned to Jal Nigam
	Ganda Drain	Chandauli	Untapped	8.26 MLD	45 MLD STP				
	Railway Drain	Chandauli	Untapped	21.07 MLD					

D: Report of the Appellant

District	Sewage	Industries/HZW	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation /E-Flow	Mining	
Chandauli		Total Number of Hazardous Waste generating Industries - 17 Industries , Total waste Generation-771.41 MT/Annum (Disposed by TSDFs)1.Bharat oil & Waste Management Ltd. Gata no- 672, Kumbhi Akhabarpur Kanpur Dehat 2- UP Waste Management Project,Kanpur	Total Number of Health Care Facilities(HCFs)-501, Bedded HCFs- 298, Non-bedded HCFs- 203, Govt. bed no.-583,Pvt.-bed no.4754, Total waste Generation-1343 (Total 501 HCFs treated by CBWTF) 1- M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi, 2- M/s Sangam Mediserve Pvt Ltd, Vill- Jatpur, Handiya, Janghai - Dhannopur Road, Allahabad, 3- M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase -1, Chandauli	Information to be provided by Urban Development Department	Information to be provided by Urban Development Department	Information to be provided by Urban Development Department	Information to be provided by Irrigation Department	Information to be provided by Mining Department/Minor Mineral Department	DGC to coordinate within district to obtain this information

MC MEHTA Vs Uoi
O.A No. 200 of 2014
State of Uttar Pradesh

District Name Chandauli

The Information is to be Provided in the following tabulated form:

Name of Drain	District / Down	Tapped or Untapped	Quantity of Sewage Discharge from the Drain	STP/LAND/ FUND			Timeline for making the STP functional	Timelng for completing the household connectivity
				STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of Fund Provided for the STP		
Ganda Drain	Chandauli	Untapped	NA	NA	Fund alloted for land	NA	NA	NA
Railway Drain	Chandauli	Untapped	NA	NA	Fund alloted for land	NA	NA	NA

* Boiremediation Done

For
Executive officer
Nagar Palika Parishad
Pt Deendayal Upadhyay Nagar

कार्यालय, नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर, चन्दौली।

पत्रांक ५४४ अ०अ०/न०पा०प०पं०दी०उ०न०/2024--25

दिनांक-०५ फरवरी 2025

सेवा में,

प्रभागीय वनाधिकारी,
गंगा प्रदूषण नियंत्रण इकाई,
वाराणसी।

एम०एस०डब्लू०/सी०एण्ड डी० वेस्ट:-नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर जनपद-चन्दौली में एम०एस०डब्लू० प्लान्ट ग्राम-सलेगपुर सकलडीहा रोड पर है जो निर्माणाधीन है जिसका निर्माण कार्य प्रगति पर है एवं सी०एण्ड डी० वेस्ट नगर पालिका सीमान्तर्ग निकले सी०एण्ड डी० वेस्ट को इकट्ठा कर एम०आर०एफ० सेन्टर पर बने कलेक्शन प्वाइन्ट पर रखवाते है जरूरत पड़ने पर पालिका के कार्य में उपयोग किया जाता है।

लिंगेसी वेस्ट:- नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर जनपद-चन्दौली में कोई भी लिंगेसी वेस्ट नहीं है।

होटल/आश्रम:-नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर जनपद-चन्दौली में 08 होटल उपलब्ध है, 08 होटलों में 1.2 टन कूड़ा निकलता है जो कम्पोस्ट पिट पर चला जाता है। एवं आश्रम शून्य है।

अधिसासी अधिकारी,
नगर पालिका परिषद,
पं० दीनदयाल उपाध्याय नगर,
नगर पालिका परिषद,
पं० दीनदयाल उपाध्याय नगर, चन्दौली

कार्यालय, नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर, चन्दौली।

पत्रांक 493 अ०अ०/न०पा०प०पं०दी०उ०न०/2024-25

दिनांक-10 फरवरी 2025

सेवा में,

प्रभागीय वनाधिकारी,
गंगा प्रदूषण नियंत्रण इकाई,
वाराणसी।

बिन्दु संख्या 01-एम०एस०डब्लू०/सी०एण्ड डी० वेस्ट:-नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर जनपद-चन्दौली में एम०एस०डब्लू० प्लान्ट ग्राम-सलेमपुर सकलडीहा रोड पर है जो निर्माणाधीन है जिसका निर्माण कार्य प्रगति पर है जिसकी क्षमता 50 टी०पी०डी० है एवं सी०एण्ड डी० वेस्ट नगर पालिका सीमान्तर्ग निकले सी०एण्ड डी० वेस्ट को इकट्ठा कर एम०आर०एफ० सेन्टर पर बने कलेक्शन प्वाइन्ट पर रखवाते है जरूरत पड़ने पर पालिका के कार्य में उपयोग किया जाता है। सी०एण्ड डी० वेस्ट कलेक्शन प्वाइन्ट की क्षमता 06 टन है, जेनरेट 03 टन होता है।

बिन्दु संख्या 02-सीवर:-नगर पालिका परिषद, पं० दीनदयाल उपाध्याय नगर जनपद-चन्दौली सीमान्तर्गत कोई भी सीवर लाईन नहीं है वर्तमान समय में नये सीवर लाईन हेतु कोई भी कार्य योजना नहीं है।

10/2/25
अधिसासी अधिकारी,
नगर पालिका परिषद,
पं० दीनदयाल उपाध्याय नगर,
जनपद-चन्दौली परिषद
पं० दीनदयाल उपाध्याय नगर, चन्दौली

कार्यालय जिलाधिकारी, चन्दौली।
(खनिज अनुभाग)

पत्रांक 196 / तीस-उपखनिज / 2025
सेवा में,

दिनांक 04 / 02 / 2025

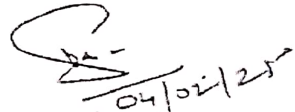
प्रभागीय वनाधिकारी,
काशी वन्य जीव प्रभाग, रामनगर,
वाराणसी।

विषय:- मा0 राष्ट्रीय हरित अधिकारण नई दिल्ली द्वारा ओ0एन0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इंडिया एवं अन्य में पारित आदेश के संदर्भ में।

महोदय,

कृपया अपने पत्र संख्या 3044/29-1, 2024-25 रामनगर, दिनांक 30, जनवरी, 2025 का सन्दर्भ ग्रहण करने का कष्ट करें, उक्त पत्र के माध्यम से अपर परियोजना निदेशक राज्य स्वच्छ गंगा मिशन लखनऊ उ0प्र0 के पत्र संख्या-102/250/SMCG-UP/06 दिनांक 05, जनवरी, 2025 को मा0 राष्ट्रीय हरित अधिकारण नई दिल्ली द्वारा ओ0एन0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इंडिया एवं अन्य में पारित आदेश के क्रम में दिये गये प्रारूप पर सूचना चाही गयी है।

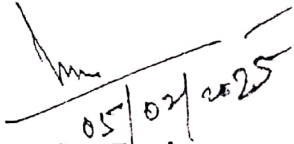
उपरोक्त के क्रम में अवगत कराना ठे कि जनपद-चन्दौली में वर्तमान में बालू/गिट्टी का कोई भी खनन पट्टा/खनन परमिट संचालित नहीं है।
आख्या सेवा में सादर प्रेषित है।


04/02/25
खान अधिकारी,
चन्दौली।

V. Regulation of Flood Plain Zone:

Area-cities/towns Notification of flood plain zone	Demarcation		Variable flow (per day)	Encroachment/ Encroachment removal status	Timeline for completion	Biarrage/Cross- regulator
	No development zone pillars	Regulatory zone pillars				
-	-	-	-	-	-	-

Note:-जनपद चन्दौली में गंगा नदी के फ्लड प्लेन जोन के निर्धारण का कार्य राष्ट्रीय जलविज्ञान संस्थान (एन0आई0एच0), रुड़की (उत्तराखण्ड) द्वारा किया जा रहा है। कार्य प्रगति पर है, गंगा नदी के फ्लड प्लेन जोन के निर्धारण के उपरान्त डिमार्केशन का कार्य सिंचाई एवं जल संसाधन विभाग, द्वारा किया जायेगा।


05/02/25
Executive Engineer
Bandhi Division, Varanasi.